

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal(Civil)No(s).34066-34067/2009

HINDUSTAN AERONAUTICS LIMITED

Petitioner(s)

VERSUS

KRISHNA DULARI & ORS.

Respondent(s)

(With appln(s) for c/delay in filing process fee,substitution of
deceased respondent and prayer for interim relief))

Date: 07/12/2011 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Nikhil Nayyar,Adv.

For Respondent(s)

Mr. Anurag Kishore,Adv.

Mr. Rajesh Kumar,Adv.

Mr. Gunnam Venkateswara Rao ,Adv

UPON hearing counsel the Court made the following
O R D E R

Service is complete. Lrs. are already on record. It
is submitted by both sides that no further steps are
required. Hence, place the matter before the Hon'ble
Court, as per Rule.

(SUNIL THOMAS)
Registrar